

Undesirable Elements in Capital

338. SHRI CHANDRABHAN AT-HARE PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the steps taken to restrain and check the activities of undesirable and unsocial elements in the capital; and

(b) how many persons of such character have been apprehended and how many convicted since January, 1980 with a view to control the deteriorated law and order situation in the capital?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) The following steps have been taken:—

(1) Intensive foot and mobile patrolling including armed and with Walkie-talkie sets and wireless fitted motor cycles. 10 Coys. of additional force from DAP/CRPF have been provided to the Districts for night petrolling.

(2) Action under the normal preventive sections of Cr. P. C. against bad characters and criminals is taken.

(3) Checking by surprise of vehicles to detect those involved in commission of crimes.

(4) Continuous drives by the special squads of the Districts to detect the dacoits, auto-lifters, robbers, pick-pockets, snatchers, eve-teasers and other bad characters by developing intelligence.

(5) Deployment of police personnel at girls schools and colleges, bus stops and cinema houses.

(6) Stepping up of externment proceedings; 177 known criminals and bad characters have been externed out of Delhi during the period from 1st January to 31st May, 1980.

(b) 29,396 such persons have been arrested during the period 1st January, 1980 to 31st May, 1980. Out of them 10,211 have so far been convicted.

Committee on Environmental and Geological aspects of Tehri Dam

339. SHRI JHARKHANDE RAI: Will the PRIME MINISTER be pleased to state:

(a) whether a Working Group of conservationists and experts was set up by the Department of Science and Technology to Study the environmental and Geological aspects of the controversial Tehri Dam;

(b) whether the said committee has completed its study and has submitted its report; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) Yes, Sir. An inter-disciplinary Working Group has been constituted by the Department of Science and Technology to study the environmental impacts of the Tehri Dam Project.

(b) and (c) The Working Group has held five meetings so far, including a visit to the Dam site and Catchment area. After examining the available data, the Working Group has submitted an Interim Report, which recommends certain additional studies to be undertaken immediately, so that the environmental impacts of the project may be realistically assessed. The Group would be submitting its final Report after considering the inputs of the recommended studies.

दिल्ली नगर निगम क्षेत्र में भवन निर्माण सामग्री के गैर-लाइसेंस शुद्धा स्टोरज

340. श्री चन्द्र पाल शैलानी : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि दिल्ली नगर निगम क्षेत्र में भवन निर्माण सामग्री के अनेक गैर-लाइसेंस शुद्धा स्टोरज चल रहे हैं;

(ख) क्या उनके विरुद्ध शिकायतें मिलने के बावजूद निगम द्वारा कोई कार्यवाही नहीं की जाती,